

Annexure-4

SARASH EXPORTS SERVICES PRIVATE LIMITED

Date of commencement of Liquidation: 23/12/2021

List of Stakeholders as on: 21/03/2022

List of operational creditors (Employees)

(Amount in Rs)

Sl. No.	Name of authorized representative, if any	Name of employee	Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
1	-	Mr.Sanjay Tiwari	14.02.2022	1,585,809	NIL for 12 months Rs.2,77,644/- for earlier period	Un Secured	100%	Nil	1308165			The claim amount of Rs.2,77,644/- has been provisionally admitted towards payment of gratuity considering the information on salary as per ASN for FY 2016-17 and information on salary for 2017-18 not available in books of records. Application has been filed against the claimant as Respondent No. 1 to pay Rs.6,50,000/- monthly and gratuity received as salary in the account of CD and also due to the fact that the audited financial records are only available till 31 st March 2018 and the liquidator is in the process of getting the books of account updated till the Liquidation Commencement Date i.e., 23.12.2021.
				1,585,809			100%					